## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1027/(MAH)/2017 MA No. 700/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Company Ltd.

v/s Kohinoor CTNL Infrastructure Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

2. Mr. ANUSH MATHICAR

all Ms SALONI KAPADIA

Plb Cyric AMARCHAND

MANGALDAS

ADVOCATES FOR APPLICANT

## **ORDER**

## MA 700/2017 in CP 1027/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 19.1.2018.

Sd/-

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)